

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1027
ANSWERED ON 24.07.2026

SKILL DEVELOPMENT EDUCATION IN CHILD CARE INSTITUTIONS

1027. SHRI TANUJ PUNIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of child care institutions in the country providing skill development education along with formal education; and
- (b) the number of children who received skill development education along with formal education in the said institutions, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) & (b): Under the Juvenile Justice (Care and Protection of Children) Act, 2015, Child Care Institutions (CCIs) are established, managed and monitored by the respective State Governments and UT Administrations. The Ministry of Women and Child Development supplements the efforts of the States and UTs through the Centrally Sponsored Scheme, Mission Vatsalya.

Section 53 of the Juvenile Justice (Care and Protection of Children) Act, 2015 provides that institutions registered under the Act shall provide rehabilitation and reintegration services to children, which include appropriate education, skill development, occupational therapy, life skill education, referral services for vocational training and case management through an Individual Care Plan (ICP).

The Juvenile Justice (Care and Protection of Children) Model Rules, 2016 provide that every Child Care Institution shall ensure access to education and skill development for children in its care. Rule 36 mandates that every Child Care Institution provide education to all children according to their age and ability through appropriate educational avenues, including mainstream schooling, open schooling, bridge courses and non-formal education, while also ensuring regular attendance and facilitating access to scholarships and other educational support. Rule 37 further requires every Child Care Institution to provide gainful vocational training and skill-based education suited to the child's age, aptitude, interest and ability, with a view to enhancing employability and enabling certification, wherever applicable. These provisions are aimed at

promoting the educational development, rehabilitation and social reintegration of children in need of care and protection.

The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya' in all States and Union Territories to deliver various services for children in difficult circumstances. Under Mission Vatsalya Scheme, financial support is provided to States and UTs for the care, protection, education, vocational training and rehabilitation of children residing in CCIs.

State and UT-wise details of CCIs funded and number of children residing therein under Mission Vatsalya scheme during the financial year 2025-26 are at **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.1027 FOR ANSWER ON 24.07.2026 BY SHRI TANUJ PUNIA REGARDING SKILL DEVELOPMENT EDUCATION IN CHILD CARE INSTITUTIONS

STATE AND UT-WISE DETAILS CCIs FUNDED AND CHILDREN IN CCIs UNDER MISSION VATSALYA SCHEME DURING THE FINANCIAL YEAR 2025-26

S. No.	State	Number of CCIs	Number of Children residing in CCIs During FY 2025-26
1	Andhra Pradesh	98	2284
2	Arunachal Pradesh	11	222
3	Assam	91	2036
4	Bihar	99	3228
5	Chhattisgarh	102	1714
6	Goa	19	405
7	Gujarat	80	2987
8	Haryana	31	960
9	Himachal Pradesh	55	1312
10	Jammu and Kashmir	60	1870
11	Jharkhand	46	1765
12	Karnataka	156	2853
13	Kerala	44	1370
14	Madhya Pradesh	107	2392
15	Maharashtra	107	4185
16	Manipur	99	2555
17	Meghalaya	58	993
18	Mizoram	67	1742
19	Nagaland	62	663
20	Odisha	184	7311
21	Punjab	42	543

22	Rajasthan	147	4629
23	Sikkim	28	725
24	Tamil Nadu	317	11217
25	Telangana	67	2465
26	Tripura	40	1235
27	Uttar Pradesh	191	5125
28	Uttarakhand	45	909
29	West Bengal	208	7725
30	Andaman & Nicobar	14	264
31	Chandigarh	10	370
32	Dadra & Nagar Haveli and Daman & Diu	4	58
33	Ladakh	9	96
34	Lakshadweep	0	0
35	Delhi	39	1630
36	Puducherry	29	673
